NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 02
IA (Liq) Progress Report No. 01/JPR/2024
CP No. (IB)- 26/7/JPR/2020
Under Section 7 of IBC, 2016

In the matter of:

P.S. Metal Works **.... Financial Creditor/Applicant**

Versus

M/s Jeph Bev Pvt. Ltd. **...Corporate Debtor/Respondent**

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Liquidator : Nitesh Shrivastava, Adv.

ORDER

IA (Liq) Progress Report No. 01/JPR/2024

Heard Mr. Nitesh Shrivastava, Adv. appearing on behalf of the Liquidator. This is 3rd Progress Report for the period covered from 01.04.2024 to 30.06.2024 for M/s Jeph Bev Pvt. Ltd. This Report is taken on record subject to just exceptions. IA (Liq) Progress Report No. 01/JPR/2024 stands disposed of accordingly.

Sd/-

(Rajeev Mehrotra)
Technical Member

Sd/-

(Deep Chandra Joshi)
Judicial Member

July 24, 2024

GJ